

No. 20/2017/ADM

**Office of the
Prl. District & Sessions Court,
Ballari.**

NOTIFICATION

Sub:- Selection of Candidates for Appointment to the Posts of “ **TYPIST** ”.

Ref:-1) This Office Notification No. ADM/11/2017 Dated : **20-03-2017**.

2) Karnataka Sub Ordinate Courts (Ministerial and Other Posts) (Recruitment)(Amendment) Rules, 2007.

In pursuance to this Office Notification dated: **31-08-2017** the following candidates are hereby selected for appointment to the “**TYPIST**” Posts under reservation shown in Column No.(4) against their names in accordance with Karnataka Sub-Ordinate Courts (Ministerial and Other Posts) (Recruitment) (Amendment) Rules, 2007.

Sl. No.	Name and address of the candidate selected	Date of birth	Reservation
(1)	(2)	(3)	(4)
1	GANGAMMA HALAVAGAL D/O NAGAPPA, R/O MEDLERI POST, RANEBENNUR HAVERI TALUK, M: 9535936213.	12/6/1995	RESIDUAL CADRE GM (R)
2	ASWINI R T , D/O R.THUKARAM, R/O NEAR CONNIE SCHOOL, 12 TH CROSS, M.J.NAGAR, HOSAPETE. M: 7406543033.	10/1/1990	LOCAL CADRE GM in Place Cat III(A)

NOTE:

- 1.** Selection of Candidate in **Sl.No.1** is subject to issue of Validity Certificate by the concerned Authorities in respect of **Income and Caste** certificate from the concerned authorities.
- 2.** Selection of Candidate in **Sl. No.2** is subject to issue of Validity Certificate by the concerned Authorities in respect of the claim as **Local Person ie., Hyderabad Karnataka Region (371-J)**.
- 3.** Selection of candidates will be cancelled at any point of time if their educational documents/documents claiming reservation are found false/fabricated etc.

Place : Ballari.
Date : 17-10-2017.

Sd/-
(H.R.SREENIVAS)
Prl. District & Sessions Judge
Ballari.